

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:123  
ANSWERED ON:26.02.2002  
CONVERSION OF CINEMA HOUSES INTO MULTI COMPLEXES  
VILAS BABURAO MUTTEMWAR

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether it is a fact that many Cinema houses have been closed down/are being closed in the capital city of Delhi;
- (b) if so, whether any permission has been granted to convert those cinema houses into multi-complexes;
- (c) if so, the names of cinema houses allowed to close down and converting them into other commercial activities; and
- (d) the reasons for granting such permission despite the fact that the places have been specifically earmarked for the purpose of cinema houses?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

(a)to(d): As reported by the Delhi Urban Art Commission, New Delhi Municipal Council, Municipal Corporation of Delhi and the Delhi Development Authority, the proposals of the seven buildings have been approved for conversion of existing cinema halls in the capital to multi-plex. These are, namely, Grandley Cinema, Friends Colony; Savitri Cinema, Greater Kailash-II; Alankar Cinema, Lajpat Nagar; Satyam Cinema, Patel Nagar; Kumar Cinema, Chandni Chowk; Sonia Cinema and Plaza Cinema. According to Master Plan of Delhi-2001, cinema is permitted in Central Business District, District Centres and Commercial Centre. The uses permitted in the cinema house are cinema, watch and ward residence, administrative office, soft drink and snack stall, retail shop and commercial office according to which permissions have been granted.